

These modifications have since been incorporated into course objectives and training methodology.

Officers who are sponsored for foreign training are required to submit an evaluation report on their return. However no evaluation has so far been made on the basis of the evaluation reports of these officers.

**Land demanded by Eastern Naval Command at Visakhapatnam**

1101. DR. YALAMANCHILI SIVAJI: Will the Minister of DEFENCE, be pleased to state:

(a) whether it is a fact that the Eastern Naval Command demanded land from the Visakhapatnam Fort Trust for expansion of their airport; and

(b) if so, whether the land was allotted; if not, what are the reasons there for?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) Yes, Sir.

(b) The matter is still under consideration.

**Tapping of Energy Potential from Sea Waves**

@1102. DR. NARREDDY THULASI REDDY: . SHRI MOHD. KHALEELUR RAHMAN;

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the scientists have established that, waves lashing the sea Coasts in India have substantial energy potential;

(b) if so, whether any pilot project has been undertaken by the Central

@Previously Unstarred Question 542, transferred from the 1st August, 1988.

Government or the State Government in this respect; and

(c) what are the results of such studies and the action taken by Government to tap this source of energy?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes, Sir.

(b) Yes, Sir. The Department of Ocean Development has sponsored a project on power production, from waves to the Indian Institute of Technology, Madras.

(c) A pilot plant on Wave energy utilisation is being established at Vizhinjam, Kerala. The constructor work on civil structure, mechanical and electrical devices required for the proposed plant is in progress.

**Acceptance of Foreign Labelled things**

1103. SHRI PARVATHANENI UPENDRA; Will the PRIME MINISTER be pleased to state;

(a) whether it is a fact that the Director-General of the Council of Scientific and Industrial Research has said that Indian industries shy away from processes developed by our laboratories but accept without question anything labelled foreign; and

(b) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes, Sir. The Director-General, Council of Scientific and Industrial Research was emphasizing the need for strengthening the interaction and linkages between the CSIR Laboratories and industry.

(b) CSIR has increased its interaction with industry and its contacts with various associations of commerce and industry.

#### **Plan to melt the Himalayan Snow**

1104. SHRI PARVATHANENI UP-  
ENDRA; Will the Minister of WATER  
RESOURCES be pleased to state:

(a) whether Government have approved any plan to melt the Himalayan snow to augment water supply; and

(b) if so, at what stage the plan is and by when it is likely to be implemented?

THE MINISTER OF STATE IN THE  
MINISTRY OF WATER RESOURCES  
(SHRIMATI KRISHNA SAHI): (a) and (b)  
Efforts are being made to undertake R&D  
activities in the field of seasonal snow melt so  
as to judge its operational viability and evolve  
packages of contingency plans of action in  
case of acute shortage of water in regions  
depending on snow melt.

#### **Plight of Indian Workers in Iraq**

1105. SHRI PARVATHANENI UP-  
ENDRA; Will the Minister of EXTERNAL  
AFFAIRS be pleased to state:

(a) whether a group of 32 Indian  
workers, including senior engineers  
and technicians, are trapped in a night  
marish situation in Iraq;

(b) whether these workers, recruited by a  
Chandigarh based construction company, have  
neither been paid nor-allowed to leave Iraq for  
the last 3 years; and

(c) if so, the action taken by Government  
to help these workers?

. THE MINISTER OF STATE IN THE  
MINISTRY OF EXTERNAL AFFAIRS  
(PROF. K. K. TEWARI): (a) to (c) Through  
the active intervention of the Government 594  
of 630 workers of Punjab Chemi Plant have  
already

been repatriated to\* India at Government  
expense. Efforts to repatriate the remaining  
workers are continuing" and these workers are  
likely to return to India very shortly. The  
question of settlement of the salaries of these  
workers and their repatriation to India was  
linked with an agreement between the Indian  
contractor and the Iraqi client regarding  
completion or otherwise of the housing  
project. The Ministry of Commerce, the nodal  
Ministry for project exports, is actively,  
involved for the past few years in working out  
an overall settlement with the parties  
concerned. These negotiations are at an  
advanced stage of finalisation.

#### **Development of Dornier-328 Aircraft**

1006. SHRI PARVATHANENI UP-  
ENDRA: Will the Minister of DEFENCE be  
pleased to state:

(a) whether India has decided to  
participate in the design and development of a  
1990 generation regional airliner, Dornier-  
328; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE  
DEPARTMENT OF DEFENCE PRO-  
DUCTION AND SUPPLIES IN THE  
MINISTRY OF DEFENCE (SHRI  
CHINTAMANI PANIGRAHI): (a) No, Sir.

(b) Does not arise.

#### **Military Co-operation between Pakistan and China**

1107. SHRI B. SATYANARAYAN  
REDDY: Will the Minister of EXTERNAL  
AFFAIRS be pleased to state;

(a) whether Government are aware of the  
fact that the military co-operation between  
Pakistan and China is being strengthened and  
there were reports of Pakistan acquiring  
hundred T-59 tanks from China in addition to  
the fleet of 1.100 Chinese tanks already in  
Pakistan;